

1	2	3	4	5
43	Amrit Nagar UG	9/85	10 85	65 45
44	D & F Ropeway (PCCL)	1/87	21 32	21 32
45	Bangwar UG	5/85	25 14	30 50
46	Deepka OC	6/85	56 05	59 30
47	Tandsi UG	9/85	51 58	51 58
48	Ramagundam OC	1/87	147 16	147 16
49	Godavari Khanı 10A UG	5/85	27 31	27 31
50	Ravindra Khanı IA UG	3/86	29 78	29 78
51	Central Workshop Chanderpur	12/85	23 97	23 97
52	400 KV Transmission Line Stage-II	8/86	250 71	250 71

#### **Excise Evasion by M/s ITC Ltd.**

9169 SHRI SANAT KUMAR MANDAL  
Will the Minister of FINANCE be pleased to state

(a) the outcome of the charge-sheet/notice served on the ITC Ltd, Calcutta for evasion of crores of rupees in the form of excise duty, and

(b) the steps being taken to recover the amount of excise duty evaded by the Company?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) (a) It is presumed that the reference is to the show cause notice dated 27 3 1987 served on M/s ITC/Ltd and seven other cigarette manufacturing concerns involving evasion of total central excise duty amount to Rs 803 78 crores M/s ITC Ltd have on 22 4 1987 requested for inspection of original records and sought copies of certain documents relied upon in the show cause notice They have been given 15 days time to complete their inspection and submit their reply to the show cause notice

(b) The question of recovery of central excise duty evaded will arise only after the case has been adjudicated

#### **Road Transport Financing**

9170 SHRI ZAINAL ABEDIN Will the Minister of FINANCE be pleased to state

(a) the methods and procedures to be followed alongwith the required eligibility of the candidates seeking credit from the nationalised banks for small road transport financing

(b) whether Government propose to take any further step to ensure easy access of the unemployed youths to the credit facility by the public sector banks for the transport sector

(c) if so the details thereof and

(d) the amount of credit extended by the nationalised banks towards transport financing for the years 1985 and 1986 in West Bengal?

THE MINISTER OF STATE IN THE